

BEFORE THE NATIONAL GREEN TRIBUNAL AT NEW DELHI
EA No. 12/2025

Sunaina

Vs.

State of Punjab & ors.

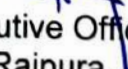
Reply on behalf of Resp. No. 9

Respectfully Showeth,

1. That in compliance of order dt. 18.7.2023 passed by this Hon'ble Tribunal, work of water supply, its maintenance and collection was given to water Supply and Sewarage Board Rajpura, vide Punjab Govt. Letter no. 3/28/2013-1FF4/104082 date 30.09.2013.
2. That Water Supply and Seweage Board Rajpura issued a letter no. 592 dt. 4.11.2025 to the answering respondent by mentioning herein that, project under Amrut - 2 Rs. 23.15 crore was allotted to said department for issuing new domestic connection of water supply has already been started since 28.3.2025 and this project has to be completed in 21 months, in which 12 kilometer water pipe line has been installed out total pipe line of 57 kilometer, which comes to approximately 15% and rest work is under progress.

Date:- 17.11.2025

Submitted by


Executive Officer
M.C Rajpura.
Resp No. 9